

Banking Service Commission (Repeal) Act, 2003

29 of 2003

[April 30, 2003]

CONTENTS

1. Short title
2. Repeal of Act 44 of 1984

Banking Service Commission (Repeal) Act, 2003

29 of 2003

[April 30, 2003]

An Act to repeal the Banking Service Commission Act, 1984 Be it enacted by Parliament in the Fifty-fourth Year of the Republic of India as follows:

1. Short title :-

This Act may be called the Banking Service Commission (Repeal) Act, 2003.

2. Repeal of Act 44 of 1984 :-

The Banking Service Commission Act, 1984 is hereby repealed.